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The Chairman of the Security Council Committee established pursuant to resolution 1267 (1999) concerning Al-Qaida and the Taliban and Associated Individuals and Entities presents his compliments to the Permanent Representatives to the United Nations and wishes to convey the following:

On 1 September 2009, the Committee approved the amendments specified with strike-through and underline in the **four** entries below to its Consolidated List of individuals and entities subject to the assets freeze, travel ban and arms embargo set out in paragraph 1 of Security Council resolution 1822 (2008) adopted under Chapter VII of the Charter of the United Nations.

C. Individuals associated with Al-Qaida

QI.B.188.05. Name: 1: FAYCAL 2: BOUGHANEMI 3: na 4: na

Name (original script): يمن اغوب ل صيف

Title: na **Designation:** na **DOB:** 28 Oct. 1966 **POB:** Tunis, Tunisia **Good quality**

a.k.a.: a) Faical Boughanmi b) Faysal al-Bughanimi **Low quality a.k.a.:**

na **Nationality:** Tunisian **Passport no.:** na **National identification no.:**

na **Address:** viale Cambonino, 5/B, Cremona, Italy **Listed on:** 29 Jul.

2005 (amended on 7 Jun. 2007, 10 Aug. 2009, 1 Sep. 2009) **Other information:**

Fiscal code: BGHFCL66R28Z352G. He was prosecuted in 2003 in Italy for

participating in a conspiracy to commit terrorist acts. Arrested on 24 Feb. 2004.

Sentenced to 8 years imprisonment in Italy on 15 July 2006. The sentence was

reduced to seven years on 29 Jun. 2007 by the Brescia Second Appeals Court.

Currently Detained in Italy as at Jun. 2009. Review pursuant to Security Council resolution 1822 (2008) was concluded on 20 Jul. 2009.



QI.H.221.06. Name: 1: JAMAL 2: HOUSNI 3: na 4: na

Name (original script): ينسح لامج

Title: na **Designation:** na **DOB:** 22 Feb. 1983 **POB:** Morocco **Good quality a.k.a.:**

a) Djamel Il marocchino b) Jamal Al Maghrebi c) Hicham Low quality a.k.a.:

na Nationality: na **Passport no.:** na **National identification no.:** na **Address:** a)

Via Uccelli di Nemi n. 33, Milan b) via F. De Lemene n. 50, Milan **Listed on:** 2 Aug.

2006 (amended on 1 Sep. 2009) **Other information:** He is subject to Tribunale de

Milano Custody Order n. 5236/02 R.G.N.R of 25 Nov. 2003 1511/02 R.G.GIP.

Convicted and sentenced on 21 Sep. 2006 to seven years of detention by the Milan

Assizes Court, Italy, for belonging to a criminal association with terrorist aims

and receiving stolen goods. The sentence was confirmed on 17 Jul. 2007 by the Milan

Assizes Appeal Court. In custody as at 16 Jun. 2009. Review pursuant to Security

Council resolution 1822 (2008) was concluded on 20 Jul. 2009.

QI.S.222.06. Name: 1: NESSIM 2: BEN ROMDHANE 3: SAHRAOUI 4: na

Name (original script): يوارحص ناضمر نب ميسن

Title: na **Designation:** na **DOB:** 3 Aug. 1973 **POB:** Bizerta, Tunisia **Good quality**

a.k.a.: a) Dass b) Nasim al-Sahrawi **Low quality a.k.a.:** na **Nationality:** na **Passport**

no.: na **National identification no.:** na **Address:** na **Listed on:** 2 Aug.

2006 (amended on 1 Sep. 2009) **Other information:** He is subject to Tribunale di

Milano Custody Order n. 36601/2001 R.G.N.R. of 17 May 2005 – 7464/2001 R.G.GIP.

He was expelled from Italy in 2002. Fugitive. He was accused and prosecuted for

conspiracy to commit terrorist acts in Italy and abroad and sentenced on 20 Dec. 2007

to six years of detention by the Milan Assizes Court, Italy, for belonging to a criminal

association with terrorist aims and for receiving stolen goods. The sentence was

confirmed on 20 Nov. 2008 by the Milan Assizes Appeal Court. Sentenced in Tunisia to

six years for terrorist activity and in prison in Tunisia as at Jun. 2009. Review pursuant

to Security Council resolution 1822 (2008) was concluded on 20 Jul. 2009.

QI.Z.223.06. Name: 1: MERAI 2: ZOGHBAI 3: na 4: na

Name (original script): يبغز ي عرم

Title: na **Designation:** na **DOB:** a) 4 Apr. 1969 b) 4 Apr. 1960 c) 4 Jun. 1960 **POB:**

Bengasi, Libyan Arab Jamahiriya **Good quality a.k.a.:** a) Mohamed Lebachir, born 14

Jan. 1968 in Morocco b) Meri Abdelfattah Zgbye, born 4 Jun. 1960 in Bendasi, Libyan

Arab Jamahiriya c) Zoghbai Merai Abdul Fattah d) Lazrag Faraj, born 13 Nov. 1960 in

Libyan Arab Jamahiriya e) Larzg Ben Ila, born 11 Aug. 1960 in Libyan Arab

Jamahiriya f) Muhammed El Besir **Low quality a.k.a.:** a) F'raji di Singapore b) F'raji il

Libico c) Farag d) Fredj, born 13 Nov. 1960 in Libyan Arab Jamahiriya **Nationality:**

na Passport no.: na **National identification no.:** na **Address:** a) via Bordighera n.

34, Milan, Italy, (last known address) b) Senis, Oristano, Sardinia, Italy **Listed on:** 2

Aug. 2006 (amended on 3 Jun. 2009, 1 Sep. 2009) **Other information:** He is subject

to Tribunale di Milano Custody Order n. 36601/2001 R.G.N.R. of 17 May 2005 –

7464/2001 R.G.GIP. Sentenced on 20 Dec. 2007 to 6 years of imprisonment by the

Milan Assizes Court, Italy, for his involvement with an Al-Qaida-associated cell that

forged documents, recruited and sent fighters to Iraq. The sentence was confirmed on

20 Nov. 2008 by the Milan Assizes Appeal Court. Fugitive as at Apr. 2009. Review

pursuant to Security Council resolution 1822 (2008) was concluded on 20 Jul. 2009.



Pursuant to paragraph 25 of Security Council resolution 1822 (2008), the Committee is conducting a review of names on the Consolidated List, with a view to ensure that the List is as updated and as accurate as possible, and to confirm that listing remains appropriate. To date, the Committee has concluded its review of the following names:

- Abdelmalek Droudkel (QI.D.232.07) – review concluded on 4 May 2009
- Suhayl Fatilloevich Buranov (QI.B.239.08) – review concluded on 4 May 2009
- Najmmiddin Kamolitodinovich Jalolov (QI.J.240.08) – review concluded on 4 May 2009
- Zulkifli Abdul Hir (QI.A.109.03) – review concluded on 19 June 2009
- Amran Mansor (QI.M.116.03) – review concluded on 19 June 2009
- Zulkepli bin Marzuki (QI.B.117.03) – review concluded on 19 June 2009
- Noordin Mohammad Top (QI.M.118.03) – review concluded on 19 June 2009
- Yazid Sufaat (QI.S.124.03) – review concluded on 19 June 2009
- Zaini Zakaria (QI.Z.127.03) – review concluded on 19 June 2009
- Faycal Boughanemi (QI.B.188.05) – review concluded on 20 July 2009
- Jamal Housni (QI.H.221.06) – review concluded on 20 July 2009
- Nessim Ben Romdhane Sahraoui (QI.S.222.06) – review concluded on 20 July 2009
- Merai Zoghbai (QI.Z.223.06) – review concluded on 20 July 2009
- Mokhtar Belmokhtar (QI.B.136.03) – review concluded on 30 July 2009
- Abd Al Wahab Abd al Hafiz (QI.A.157.04) – review concluded on 30 July 2009
- Abderrahmane Kifane (QI.K.158.04) – review concluded on 30 July 2009
- Fethi Ben Hassen Ben Salem Al-Haddad (QI.A.160.04) – review concluded on 30 July 2009
- Farid Aider (QI.A.161.04) – review concluded on 30 July 2009
- Ata Abdoulaziz Rashid (QI.A.199.05) – review concluded on 30 July 2009
- Dieman Abdulkadir Izzat (QI.A.200.05) – review concluded on 30 July 2009



- Mazen Salah Mohammed (QI.A.202.05) – review concluded on 30 July 2009
- Rafik Mohamad Yousef (QI.M.205.05) – review concluded on 30 July 2009
- Djamat Houmat Daawa Salafia (QE.D.102.03) – review concluded on 30 July 2009

In addition, the Committee decided to remove from its Consolidated List the names of the following three individuals following a review of their names pursuant to paragraph 25 of resolution 1822 (2008): Mustapha Nasri Ben Abdul Kader Ait El Hadi, Nabil Abdul Salam Sayadi and Patricia Rosa Vinck.

To obtain a fully updated version of the List of individuals and entities subject to the sanctions measures, Member States are encouraged to consult, on a regular basis, the Committee's website at the following URL:

<http://www.un.org/sc/committees/1267/consolist.shtml>. The List is available in HTML, PDF and XML format.

In accordance with paragraph 19 of resolution 1526 (2004), the Committee's Secretariat automatically conveys updates of the List to States, regional and sub-regional organizations by e-mail shortly following the postings of such updates on the Committee's website. Member States are invited to submit any updated or new contact information for this purpose to the Secretariat by e-mail to/at SC-1267-Committee@un.org or fax +1 212 963 1300/+1 212 963 3778. The Committee encourages all States to allow implementation of updates of the List based on e-mails, soft-copy notices, or website postings.

The Committee's List is updated regularly on the basis of relevant information provided by Member States and international and regional organizations. This is the eighteenth update of the List in 2009.

3 September 2009